GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 453
ANSWERED ON 02/12/2025

RASHTRIYA GRAM SWARAJ ABHIYAN IN NORTH EASTERN REGION

453.   SHRI JOYANTA BASUMATARY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a)   whether the Government has reviewed the implementation of the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) in North Eastern Region, if so, the details thereof;
(b)   whether any North Eastern States have achieved significant outcomes in enhancing Own Source Revenue (OSR), e-enablement or Panchayat infrastructure development through the scheme; and
(c)   if so, the details thereof and key achievements recorded and the follow-up measures taken by the Ministry to support States with better-performing or innovative practices?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) The Ministry is implementing Revamped Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. financial year 2022-23 with main objective for building the capacity of Panchayati Raj institutions (PRIs) through imparting training to the Elected Representatives (ERs), functionaries and other stakeholders to develop their governance capabilities for leadership roles to enable the Panchayats to function effectively, across all States/UTs including North Eastern (NE) States.

The implementation of the scheme including utilisation of funds released to States/UTs including NE States is closely monitored through review meetings/video-conferences, pre-CEC meeting etc. The Central Empowered Committee of RGSA while approving the Annual Action Plan of States/UTs also review the progress of implementation of the scheme and utilization of funds thereof. States/ UTs are persistently requested for submitting the requisite documents viz. quarterly, annual progress reports, utilization certificate, auditor's report etc. and compliance of MoF instruction for regulating release of funds.

In addition to this, Training Management Portal (TMP), an online application for management of training programs conducted by the States/UTs under RGSA, is in place to monitor real time trainings conducted by States/ UTs. Also, a Public Financial Management System (PFMS) is in place for monitoring the releases and expenditure under RGSA.

(b)   The Ministry of Panchayati Raj does not maintain the data pertaining to OSR of Panchayats, as Panchayat, being "Local Government", is a State subject and part of the State list of the Seventh Schedule of the Constitution of India. Furthermore, States as well as Panchayats often do not share OSR data related to Panchayats. However, the Ministry of Panchayati Raj constituted an "Expert Committee on Own Source Revenue of Rural Local Bodies" in 2022 to review the status of OSR of Panchayats. As per the report of the Expert Committee, around Rs. 25595 Crores OSR have been collected by Panchayati Raj Institutions in the 30 States/UTs, during 2017-18 to 2021-22 and per capita OSR at the national level was around Rs. 59 annually, for the same period. The details are enclosed as **Annexure - I**

Further, to make Panchayats e-enabled, the Ministry is implementing the e-Panchayat Mission Mode Project (MMP), which has significantly enhanced transparency, efficiency, and governance at the grassroots level. The eGramSwaraj application, facilitates digital planning, accounting, monitoring, and online payments at the Panchayat level. The integration of eGramSwaraj with the Public Financial Management System (PFMS) enables real-time payments to vendors and service providers, ensuring seamless fund flow and reducing delays.

Additionally, the Ministry has integrated eGramSwaraj with the Government e-Marketplace (GeM) to bring transparency to Panchayat procurement. This integration allows Panchayats to procure goods and services through GeM via the eGramSwaraj platform. An application of 'AuditOnline' has also been developed for online audits of Panchayat accounts and their financial management.

As 'Panchayat' is a State subject, providing basic infrastructural facilities such as GP building, computer etc. are primarily the responsibility of the State. However, Ministry supplements the efforts of the States/UTs and approved for construction of 13342 Gram Panchayat Bhawans and 63436 procurement of computer to States/ UTs under the scheme. Details of Construction of Panchayat Bhawan and procurement of computer approved to NE States is enclosed as **Annexure-II**.

(c) Ministry has been incentivizing the best-performing Panchayats by recognizing their exemplary work under various nationally significant themes through the National Panchayat Awards. This initiative aims to foster a spirit of healthy competition among Panchayats and motivate them to strive for excellence in local governance. To facilitate cross-learning and knowledge exchange, the best practices and innovative initiatives of award-winning Panchayats are systematically documented and disseminated through workshops, conferences, training programmes, and exposure visits. Additionally, compendiums and booklets highlighting these practices are published and shared widely with Panchayati Raj stakeholders across the country. These efforts contribute to the replication of successful models and the overall strengthening of Panchayati Raj Institutions. The State-wise details of awarded Panchayats for the year 2024 are annexed **at Annexure-III**.

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Annex refer to in reply to Part (b) of the Lok Sabha Unstarred Question No. 453 to be answered on 02/12/2025 regarding Rashtriya Gram Swaraj Abhiyan in North Eastern Region
State/UT-wise OSR of Panchayats (2017-18 to 2021-22)

(Rs in Crores)

Sl. No.	State/UT	2017-18	2018-19	2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	2.12	1.6	2.5	2.84	3.02
2	Andhra Pradesh	688.74	739.77	685.08	876.95	969.09
3	Assam	25.98	25.63	15.25	21.22	26.65
4	Bihar	0	0	0	0	37.89
5	Chhattisgarh	166.51	144.8	159.69	132.57	141.5
6	Goa	225.49	61.08	220.54	85.62	218.52
7	Gujarat	864.1	778.3	881.46	795.14	0
8	Haryana	50.58	108.56	83.73	71.99	60.06
9	Himachal Pradesh	0.04	0.41	0.42	0.53	1.45
10	Jammu & Kashmir	0	0	15.01	0	2.08
11	Jharkhand	0.16	0.42	1.78	23.64	1.86
12	Karnataka	385.94	552.86	671.37	715.41	812.21
13	Kerala	868.62	802.84	792.05	769.94	781.28
14	Ladakh	0.28	0.07	0.09	0.04	0.05
15	Lakshadweep	0.04	0.04	0.04	0.01	0.03
16	Madhya Pradesh	0	0	0	105.22	63.93
17	Manipur	0.61	1.06	0.18	0.2	0.41
18	Mizoram	0.04	0.04	0.06	0.09	0.04
19	Nagaland	0	0	0	0	0
20	Odisha	38.82	44.26	42.13	43.14	0
21	Puducherry	29.46	35.28	45.26	41.08	45.93
22	Punjab	126.45	172.28	170.93	164.17	157.98
23	Rajasthan	40.98	40.9	49.48	66.35	56.73
24	Sikkim	1.58	1.78	2.87	0	0
25	Tamil Nadu	731.93	795.24	433.49	209.3	411.55
26	Telangana	397.54	425.66	321.02	278.25	292.98
27	Tripura	3.02	3.94	3.8	0	0
28	Uttar Pradesh	192.89	204.27	0	229.08	246.34
29	Uttarakhand	14.17	15.41	14.4	13.26	16.21
30	West Bengal	522.63	502.88	487.23	198.43	464.66
		5378.74	5459.38	5099.84	4844.47	4812.46

Source: Report of the Expert Committee on OSR of Rural Local Bodies

Annex refer to in reply to Part (b) of the Lok Sabha Unstarred Question No. 453 to be answered on 02/12/2025 regarding Rashtriya Gram Swaraj Abhiyan in North Eastern Region

Status of Construction of Panchayat Bhawan and procurement of computer approved to NE States

Sl. No	NE State	Construction of GP Bhawan approved	Procurement of computers approved
1	Arunachal Pradesh	1339	1200
2	Assam	610	2055
3	Manipur	43	141
4	Meghalaya	36	1677
5	Mizoram	368	591
6	Nagaland	183	739
7	Sikkim	27	235
8	Tripura	131	493
	Total	**2737**	**7131**

Annex refer to in reply to Part (c) of the Lok Sabha Unstarred Question No. 453 to be answered on 02/12/2025 regarding Rashtriya Gram Swaraj Abhiyan in North Eastern Region
List of Awardee Panchayats for the year 2024

Sl. No.	State/UT	Category-wise awardees							Grand Total
		Deen Dayal Upadhyay Panchayat Satat Vikas Puraskar	Nanaji Deshmukh Sarvottam Panchayat Satat Vikas Puraskar			Gram Urja Swaraj Vishesh Panchayat Puraskar	Carbon Neutral Vishesh Panchayat Puraskar	Panchayat Kshamta Nirmaan Sarvottam Sansthan Puraskar	
		Gram Panchayats	Gram Panchayats	Block Panchayats	District Panchayats	Gram Panchayats	Gram Panchayats	Institutions	
1	Andhra Pradesh	4	0	0	0	0	0	0	**4**
2	Assam	1	1	0	0	0	0	0	**2**
3	Bihar	3	0	0	0	0	0	0	**3**
4	Chhattisgarh	1	0	0	0	0	0	0	**1**
5	Gujarat	1	0	0	0	0	0	0	**1**
6	Himachal Pradesh	2	1	0	0	0	0	0	**3**
7	Karnataka	1	0	0	1	0	0	0	**2**
8	Kerala	1	0	0	0	0	0	1	**2**
9	Ladakh	2	0	0	0	0	0	0	**2**
10	Maharashtra	1	1	1	0	1	1	1	**6**
11	Odisha	2	0	1	1	1	1	1	**7**
12	Tamil Nadu	2	0	0	0	0	0	0	**2**
13	Telangana	1	0	0	0	0	0	0	**1**
14	Tripura	4	0	1	1	1	0	0	**7**
15	Uttar Pradesh	1	0	0	0	0	1	0	**2**
	Total	27	3	3	3	3	3	3	**45**

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